

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC. VII 06/2005/ / A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the November, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. JJA/9526/2021, dtd 26.11.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.12.2021 & 14.12.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 11.12.2021 till the morning of 15.12.2021.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII 06/2005/6212 /A, dated 29-11-2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/
29/11/21
JT.REGISTRAR (VIGILANCE)
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